

PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF MAHADEO FERTILIZERS LIMITED

Registered Office: 201 A & B, Govinda Apartments, Shahnajaf Road, Lucknow

CORRIGENDUM

THIS CORRIGENDUM HAS REFERENCE TO THE ORIGINAL PUBLIC ANNOUNCEMENT WHICH APPEARED IN THIS NEWSPAPER ON MAY 25, 2005.

1. The Final Revised Schedule of Activities pertaining to the offer are as per the table below, shareholders of MFL are requested to take note of the changes in dates as per the revised schedule:-

SCHEDULE OF THE MAJOR ACTIVITIES OF THE OFFER

Sr. No.	Activity	ORIGINAL SCHEDULE Day and Date	REVISED SCHEDULE Day and Date
1.	Date of Public Announcement (PA)	Wednesday, May 25, 2005	Wednesday, May 25, 2005
2.	Specified Date	Monday, June 20, 2005	Monday, June 20, 2005
3.	Last Date for a Competitive Bid(s)	Wednesday, June 15, 2005	Wednesday, June 15, 2005
4.	Date by which Letter of Offer will be dispatched to the Shareholders	Saturday, July 9, 2005	Monday, September 12, 2005
5.	Offer Opening Date	Wednesday, July 13, 2005	Thursday, September 15, 2005
6.	Last Date for the Revision of the Offer Price / Number of Equity Shares.	Thursday, July 21, 2005	Friday, September 23, 2005
7.	Last date to withdraw acceptance tendered by shareholders	Wednesday, July 27, 2005	Thursday, September 29, 2005
8.	Offer Closing Date	Monday, August 1, 2005	Tuesday, October 4, 2005
9.	Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched.	Tuesday, August 16, 2005	Wednesday, October 19, 2005

2. The SPA dated 19.5.2005 with Promoters- Seller is subject to change depending upon response to the offer.

If, pursuant to the offer and any acquisition of shares by the Acquirer or the PAC from the open market or through negotiations or otherwise made in compliance with the SEBI (SAST) Regulations 1997, the public shareholding is reduced to a

level below the limit specified under the Listing Agreement with the stock exchange for the purpose of listing on a continuous basis then in accordance with Regulation 21(2) of the SEBI (SAST) Regulations 1997, the Acquirer/PAC will acquire such number of shares under the SPA from promoter-(sellers) so as to maintain minimum specified public shareholding in MFL and accordingly the SPA shall stand modified.

2.

2. 3. Shareholders should note that 4,89,800, equity shares allotted on 4.11.96 to Promoter-Sellers 'are yet to be listed on the Stock Exchanges-DSE and UPSE. The Target Company has moved an application to DSE and UPSE for listing of these shares and has been following it up. The Acquirer and PAC have given an undertaking dated 23.6.2005 to ensure listing of these shares within six months from closure of this offer. Further the SPA dated 19.5.2005 between the Acquirer and the Promoter-Sellers will not be acted upon till such time these shares are listed. Information given at point no. 1.5 and 3.4 should be read in line with the above.

4. The Address of Registrar to the Issue wherever appearing should be read as follows:

Beetal Financial & Computer Services (P) Ltd.

Beetal House, 99, Madangir,
Behind Local Shopping Centre, Near Dada Harsukhdas Mandir
New Delhi- 110 062
Telephone Nos.(011) 29961281-82
Fax: (011) 29961284.
Email : beetal@rediffmail.com
Contact Person: **Mr. Puneet Mittal**

The Acquirer & PAC accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer & PAC laid down in the Regulations and subsequent amendments thereof.

This Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by Manager to the Offer:



RR Financial Consultants Ltd.

412-422, Indraprakash Building,
21, Barakhamba Road, New Delhi-110001.

Tel nos.: 011-23352496/ 97/98/99;

Fax no.: 011 - 23353703;

Email: ravinder@rrfcl.com

Contact Person: Mr. Ravinder Sharma

On behalf of the Acquirer and PAC

Place: New Delhi

Date: September 14, 2005